

Man Khan, Distt. Hamirpur who had claimed that a remission of 53 days in a sentence of six months was allowed to him as a result of his killing a venomous cobra in jail. As he suffered actual imprisonment for less than five months, his case was rejected. Later he furnished documentary evidence for having suffered another spell of imprisonment for 2 1/2 months in 1930 as a result of which total period of his jail suffering exceeded six months. He has, therefore, been sanctioned a pension of Rs. 200 p.m.

**Stagnation in Central Secretariat
Stenographers Services**

4896. SHRIMATI PREMALABAI
CHAVAN:

Will the PRIME MINISTER
be pleased to state:

(a) the total number of persons in each grade of the Central Secretariat Stenographers Service, who are stagnating at the maximum of their pay-scales;

Grade	Classification	Scale of pay (as revised according to the recommendations of the 3rd Pay Commission).
Grade III	Class III	Rs. 330—560
Grade II	Class II (non-gazetted)	Rs. 425—800.
Grade I	Class II (Gazetted)	Rs. 650 (710)—1040.
Selection Grade	Do. Do.	Rs. 775—1200.

Grades I and III were new grades constituted in 1969. With a view to improving further the promotion prospects of Grade II and Selection Grade Officers of the Service, the Third Pay Commission had made the following suggestions:—

(i) the position be reviewed in order to locate senior posts in the Secretariat and Attached Offices where it would be

(b) how many of them entered the Government service through a competitive test held by the U.P.S.C.; and

(c) the action Government propose to take to prevent such stagnation and ensure reasonable chances of promotion to them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) to (c). The required information about Stenographers in each grade of the Central Secretariat Stenographers' Service is being collected from the various cadre authorities and will be laid on the Table of the House.

As for providing reasonable chances of promotion, the Central Secretariat Stenographers' Service was re-organized in 1969 with the following four Grades with a view to improving the career prospects of officers belonging to the Service:—

justified to attach a Grade I Stenographer instead of a Grade II Stenographer;

(ii) Grade II Stenographers be allowed to appear along with Assistants in the limited departmental competitive examination conducted for filling up a proportion of the posts of Section Officer of the Central Secretariat Service; and

- (iii) a non-functional selection grade of Rs. 900—1400 be created above the existing Selection Grade.

The suggestion at (ii) above has been accepted by Government and Grade II Stenographers are being admitted to the limited departmental competitive examination being held this year for promotion to the Grade of Section Officer of the Central Secretariat Service. The suggestions at (i) and (iii) above are under consideration.

Indo-Polish Joint Commission

4097. DR. H. P. SHARMA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state specific areas India had offered collaboration for setting up joint ventures in Poland and what decisions were taken in respect thereof at the meeting of the Indo-Polish Joint Commission recently held in New Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): During the recent meeting of the Indo-Polish Joint Commission for Economic, Trade and Scientific Cooperation held in New Delhi, it was indicated to the Polish side that India would be in a position to supplement the capabilities of Polish steel industry in setting up Coke Oven batteries in their existing or new steel plants. On their expressing interest in the proposal, detailed information regarding the type, size and capacity of batteries which India is in a position to offer to set up in Poland has been furnished to them. We are now waiting for their response to this offer. But this is not in the nature of a joint venture, it is merely the execution of a project in a turn-key basis.

Production and Capacity of MAMC

4898. SHRI MUKHTIAR SINGH MALIK:

SHRI BIRENDER SINGH RAO:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the installed capacity of the Mining and Allied Machinery Corporation Limited, in regard to the manufacture of coal mining equipment;

(b) the actual production in that regard during the last three years; and

(c) whether the shortfall in the manufacture of coal mining equipment affected the modernisation programme of coal mines?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) The installed capacity for manufacture of coal mining equipment as per the Detailed Project Report is 45,000 tonnes per annum.

(b) Actual production of coal mining equipment during 1972-73, 1973-74 and estimated production during 1974-75:—

1972-73	.	.	1451.01 M. T.
1973-74	.	.	3907.88 M. T.
1974-75 (Estimated)			4991.03 M. T.

(c) No, Sir. As a matter of fact inadequacy of orders from the coal mining industry has to a significant extent affected the development of production capacity for coal mining equipment and MAMC had to diversify its production profile.